



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 061/1375/2020  
(WPC 2146/2019)

This the 21<sup>st</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Anand Mathur, Member (A)**

Mohd. Qurash (aged 52 years) son of Mr. Wali Mohd. R/o Jarranwali – Gali Tehsil Mendhar, District - Poonch.

.....Applicant  
(Advocate: Mr. M.R Qureshi)

Versus

1. Union Territory of J&K, through Commissioner/ Secretary to Govt. Animal/Sheep Husbandry/Fishery Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Animal Husbandry, Jammu.

.....Respondents  
(Advocate: Mr. Amit Gupta, AAG)

**O R D E R**

**Hon'ble Mr. Anand Mathur, Member (A):**

At the outset applicants' counsel submitted that the applicant would satisfy if a direction be given to the

respondents to consider the claim of the applicant as per rules within a stipulated period of time.

2. In view of the above submissions made by the applicants' counsel, we direct the respondents/competent authority to consider the claim of the applicant for promotion as Livestock Supervisor under the reserved category of ST, if he otherwise eligible and in accordance with rules and regulations by passing a reasoned and speaking order within a period of three weeks from the date of receipt of a certified copy of this order. It is made clear that we have not entered into the merit of the case.

3. In view of the above, the OA is disposed of. No costs.

**(Mr. Anand Mathur)**  
**Member (A)**

**(Rakesh Sagar Jain)**  
**Member(J)**

rk\*